

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2203  
ANSWERED ON:24.08.2012  
RAJIV AAROGYASRI HEALTHCARE INSURANCE SCHEME  
Reddy Shri Anantha Venkatarami

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the State Government of Andhra Pradesh has requested Union Government for grant for its Rajiv Aarogyasri Health Care Insurance Scheme for the benefit of Below Poverty Line (BPL) families and requested the sharing of the expenditure on 70:30 ratio on this scheme; and

(b) if so, the details thereof along with the action taken by the Government thereon?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): The State Government of Andhra Pradesh had submitted a proposal for financial assistance of Rs.307 crores for implementation of Rajiv Aarogayasri Health Insurance Scheme for the benefit of BPL families.

This Ministry is of the view that Rajiv Aarogyasri Scheme deals with tertiary care and is not in consonance with the objectives of NRHM which focuses on primary and secondary health care. However, this Ministry does not have any objection to the Scheme, if expenditure on it is met through the State Government. Planning Commission had got an independent evaluation of this scheme done and it was also not supportive for such grants.

The State Government of Andhra Pradesh also requested for grants through PIPs under NRHM for this Scheme for the year 2007-08, 2008-09 and 2009-2010. After appraisal by National Programme Coordination Committee (NPCC) of NRHM, the Government of India had approved a token grant of Rs.10 crores each during 2007-08 and 2008-09. However, no grant was approved during 2009-2010 for this purpose.